

Statement*

Production of Foodgrains and Inland Movement of Foodgrains by Rail

(Average 1973-74 to 1975-76)

(Thousand tonnes)

State	Production	Inland Movement* (Net Imports (+)/ Exports (-))
Andhra Pradesh	9,061	-169
Assam (including Meghalaya)	2,360	-302
Bihar	8,398	+511
Gujarat	3,530	142
Haryana	4,072	-663
Jammu & Kashmir	1,004	-126
Himachal Pradesh	1,944	+9
Karnataka	6,672	+139
Kerala	1,310	+600
Madhya Pradesh	10,889	-129
Maharashtra	8,002	+170
Orissa	4,939	+120
Punjab	8,171	-2,131
Rajasthan	6,178	29
Nagaland	69	+24
Uttar Pradesh	17,172	-120
West Bengal	7,712	+1,665
Tripura	355	+30
Tamil Nadu	6,435	17

*—Relates to movement by rail only—as data relating to movement by road are not available

Groups of Students Youths for Trekking in Garhwal Region

1764. SHRI JAGANNATH SHARMA Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government are aware of some beautiful spots intended for trekking in Garhwal region in U.P.; and

(b) whether any proposal is being considered by Government for sending groups of students/youths for trekking in this area to acquaint them with the beauty and grandeur of Himalayas?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI DHANNA SINGH GULSHAN):

(a) Yes, Sir.

(b) The Government extend financial assistance to youth for trekking. However, Government do not send groups of youth to any specific region.

बाल अपराधों में वृद्धि

1765. श्री मोटालाल पटेल : क्या शिक्षा, समाज कल्याण तथा संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पिछले एक वर्ष में इससे पूर्व के वर्ष की तुलना में बाल अपराध बढ़े हैं और यदि हा, तो कितने प्रतिशत, और

(ख) क्या सरकार ने भविष्य में बाल अपराधों को रोकने के लिए कोई विशेष कार्यवाही की है अथवा करने का विचार है और यदि हा, तो तत्सम्बन्धी व्यय क्या है और यदि नहीं, तो इसके क्या कारण हैं ?

शिक्षा समाज कल्याण तथा संस्कृति मंत्रालय में राज्य मंत्री (श्री धर्मासिंह गुलशन) :

(क) पिछले दो वर्षों में बाल अपराध के मामलों में सम्बन्धित आंकड़े अभी उपलब्ध नहीं हैं।

(ख) राज्य सरकारों और सच शासित क्षेत्र प्रशासन, जो बाल अपराध की रोकथाम और नियंत्रण के लिए जिम्मेदार हैं, इस समस्या को रोकथाम हेतु विभिन्न उचित उपाय कर रही हैं। केन्द्रीय सरकार इस क्षेत्र में कार्यक्रमों के विकास और कामियों के प्रशिक्षण के लिए राज्य सरकारों को मलाह, निर्देशन और सहायता देती है। बाल अधिनियम, 1960 को, जो सच शासित क्षेत्रों पर लागू होता है और इन क्षेत्र में नमूने के कानून के रूप में उपयोग रहा है, उर्ध्व और अपराधी बच्चों की देखभाल, सुरक्षा, पालन-पोषण, कल्याण, प्रशिक्षण, शिक्षा और पुनर्वास से सम्बन्धित सेवाओं को मजबूत करने के लिए संशोधित किया जा रहा है।

Residential Units Constructed in the Country

1766. DR. V. A. SEYID MUHAMMAD: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) how many residential units have been constructed in the country during the period March, 1977 to the end of January, 1978; and

(b) how many of these are in each of the different income groups?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) On the basis of the information received from the State Governments 90,188 houses are reported to have been constructed under various social housing schemes formulated by this Ministry from March 1977 to the end of January, 1978. Apart from this, from 1st March 1977 to 31st January, 1978, HUDCO sanctioned schemes for construction of 34 227 dwellings. Moreover, houses were also constructed by cooperative housing societies.

(b) As regards houses constructed under State Plan Schemes, 66164 houses were constructed for Low Income Groups, and 1056 houses for Middle Income Groups. 876 houses were constructed for Plantation Workers whose income does not exceed Rs 300/- per month. The information available with regard to other schemes in scheme-wise and not income groupwise. The sanction accorded by HUDCO from 1st March 1977 to 31st January, 1978 was as follows:

Category	No. of units.
EWS	16,425
LIG	11,982
MIG	5,148
HIG	672
TOTAL	34,227